

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
HYDERABAD**

**SUB: TELANGANA STATE JUDICIAL ACADEMY,
SECUNDERABAD – TRAINING PROGRAMME –
(1) II Basic Course for 65 Junior Civil Judges for 04
months from 01.12.2021 to 31.03.2022 and I
Foundation Course to one District and (2) District and
Sessions Judges for a period of 03 months from
01.12.2021 to 28.02.2022 at Telangana State Judicial
Academy, Secunderabad – Conducting of remaining
Training Sessions Virtually from 17.01.2022 to prevent
spread of COVID -19 till normally is restored –
REVISED ORDERS – ISSUED.**

- READ:**
1. High Court's proceedings in ROC.No.3573/2021-B.Spl., dated 15.11.2021.
 2. High Court's proceedings in ROC.No.3244 & 3480 /2021-B.Spl., dated 25.11.2021.
 3. Letter Dated 15.01.2022 from the Director, Telangana State judicial Academy, Secunderabad.
 4. High Court's proceedings in ROC.No.3573/2021-B.Spl., dated 17.01.2022.

ORDER: ROC.NO.3573/2021-B.SPL, DATED: 18.02.2022

In continuation of the High Courts proceedings 4th read above, having considered the present situation of the COVID-19 in the State, the High Court is pleased to pass the following orders:

The Judicial Officers who are now under going the Basic Training programmes and Foundation Courses i.e. II Basic Course for Junior Civil Judges for 04 months from 01.12.2021 to 31.03.2022 and I Foundation Course to the District and Sessions Judges for a period of 03 months from 01.12.2021 to 28.02.2022, at Telangana State Judicial Academy, Secunderabad, virtually from 17.01.2022, are recalled with a direction to report before the Director, Telangana State Judicial Academy, Secunderabad, on the forenoon of 21.02.2022, for undergoing the remaining training sessions physically from the said date.

The Director, Telangana State Judicial Academy, Secunderabad, is directed to take steps for conducting the remaining Basic Trainings physically from 21.02.2022 onwards to the Judicial Officers of II Basic Course and I Foundation Course to the Junior Civil Judges and District and Sessions Judges respectively. Further, the Director, Telangana State Judicial Academy, Secunderabad, is informed to conduct all the Basic Courses / Training Programmes physically hereafter.


**REGISTRAR (ADMINISTRATION)
I/C REGISTRAR GENERAL**

To

1. The Individuals Concerned.

2. The Registrar General and all other Registrars, High Court for the State of Telangana.
 3. The Director, Telangana State Judicial Academy, Secunderabad.
 4. The Chief Judge, City Civil Court, Hyderabad.
 5. The metropolitan Sessions Judge, Hyderabad.
 6. The Chief Judge, City Small Causes Court, Hyderabad.
 7. **The Principal District and Sessions Judges:**
Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy District at L.B.Nagar and Warangal.
 8. The Pay and Accounts Officer, Hyderabad
 9. **The District Treasury Officers:**
Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy District at L.B.Nagar and Warangal.
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